

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/699/(IB)/2017
NAME OF THE PETITIONER(S) : BAOBAB BROADBAN LTD
NAME OF THE RESPONDENT(S) : GEMINI COMMUNICATION LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Rahul Jain
Arun Karthick Mohan

Counsel for Respondent -
Counsel for Petitioner

(Signature)

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed

for time to file counter. At request, time is enlarged with the direction that the counter

shall be filed before next date of hearing, Put up on 05.02.2018 at 10.30 A.M. *matter is ported for final hearing.*

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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